



IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE BINOD KUMAR DWIVEDI

ON THE 22nd OF JANUARY, 2025

MISC. CRIMINAL CASE No. 1022 of 2025

KUNDAN SINGH AND OTHERS

Versus

THE STATE OF MADHYA PRADESH

Appearance:

Shri Virendra Sharma, Senior Counsel with Shri Abhinandan Pandey,
counsel for the petitioner.

Shri Hemant Sharma appearing on behalf of Advocate General.

ORDER

This is first application under section 482 Cr.P.C. for grant of anticipatory
bail to the applicants.

Senior Counsel for the applicant after arguing for some time seeks to
withdraw this application.

M.Cr.C. is accordingly dismissed as withdrawn.

(BINOD KUMAR DWIVEDI)
JUDGE